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C.A.No. 4844-4846 OF 1999

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO. 101(PH) COURT NO. 6 SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 4844-4846/1999

M/s Speedway Rubber Co. .. Appellant (s)

Vs.

Commissioner, Central Excise, .. Respondent(s)
Chandigarh
(With Office Report)

DATE :11.12.2001 : This/These matter (s) was/were
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS.JUSTICE RUMA PAL

For Appellant (s) : Mr. Sudhir Malhotra, Adv.
Mr. Sanjeev Malhotra, Adv.

For Respondent (s) : Mr. Mukul Rohatgi, ASG
Mr. M. Gauri Shanker Murthy, Adv.
Mr. K.C. Kaushik, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....

.SP2

After hearing learned counsel for the parties at
length, the Court reserved its judgment.

.SP1

Charanjit

[Om Prakash]
Court Master